

HIGH COURT OF KARNATAKA

User Guide - Online Request for Early Listing of Matters

1. From the High Court website <https://karnatakajudiciary.kar.nic.in/>, please click on Services-Online Services link and complete the registration process by clicking on Sign Up link.
2. The online request for memo will be accepted from 8.00 am to 4.00 pm on Court Working days and e-memo is accepted only for next 2 court working days.
3. Learned Advocate should login to Online Services Portal and click on Memo-Register Link. The cases linked to the Advocate/Party in person will be listed.

Services Available

- Registration of Copying request for final orders with E-payment of copying charges.
- Registration of Copying request for interim orders, order sheet, LCR, etc. with E-payment of copying charges.
- E-payment of Court Fee & Process Fee.
- Registration for Cause List SMS

Login

Principal Bench At Bengaluru

Mobile No(Required)

Password(Case Sensitive)(Required)

3 6 4 8 6 9

Captcha (Required)

LOGIN

[Forgot Password?](#)

Don't have an account? [SIGN UP](#)

Important Documents

- CCA(Copying-III) Online User Manual [View](#)
- CCA(Copying-IV) Online User Manual [View](#)
- E-Payment Court/Process Fee User Manual [View](#)
- Mobile Application User Manual [View](#)

4. Select the case and Click on **File Memo** button to register e-memo for early listing of case. The advocate is allowed to register only 2 memos for a particular bench on a day.

Sl No.	Case No	Petitioner Name	Respondent Name	Petitioner Advocate	Respondent Advocate	Classification	
1.	MFA 7729 / 2018	THE CLAIM MANAGER	ADIAYA MARIAYA	O MAHESH		MV - I	File Memo
2.	MFA 6735 / 2017	THE REGIONAL MANAGER	SRI T G HARISH	O MAHESH		MV - I	File Memo
3.	MFA 8937 / 2019	DIVISIONAL MANAGER	SMT VJAYALAKSHMI	O MAHESH		MV - D	File Memo
4.	MFA 5366 / 2013	THE MANAGER	M GAJENDRA	O MAHESH	K V SHYAMAPRASADA	MV - D	File Memo

5. Verify the case details displayed and update the e-memo details. The advocate should confirm on notifying the opponent. Click on **Submit** button

to register the Online Request for Memo. The e-memo platform will confirm through the dialogue box on the screen that the matter has been noted for hearing before the Honorable bench and the acknowledgment can be downloaded.

If all the dates in the calendar displayed for entering the required date of listing is disabled, it means the slot is completely full and online request for memo is not possible.

Case Details		
Case Number: MFA 5587/2019	Filing Number: MFA 5587/2019	CINO: KAHC010191632019
Filing Date: 08/07/2019	Date of Registration: 08/07/2019	Classification: MV - I
Petitioner: THE MANAGER	Petitioner Advocate: O MAHESH (REG: MYS/72/1970) (Mobile: 9880288403)	
Respondent: SHIVU @ SHIVARAJ	Respondent Advocate: RANGEGOWDA N R (REG: KAR/2728/2003) (Mobile: 9972870798)	
Fresh or Old: Old		

Last Posted Details	
Bench: Single Bench	Judge: SACHIN SHANKAR MAGADUM
Date of Action: 16/03/2020	Action Taken: NOTICE
Stage: HEARING - INTERLOCUTORY APPLN	Next Hearing Date:

Bench*	Roster Judge/s *	Requested Date for Listing *
Single Bench	SURAJ GOVINDARAJ	DD-MM-YYYY

Urgency (To be explained in not more than 2000 characters) *

• Whether opponent is served & notified. *

• Whether caveat petition is lodged. *

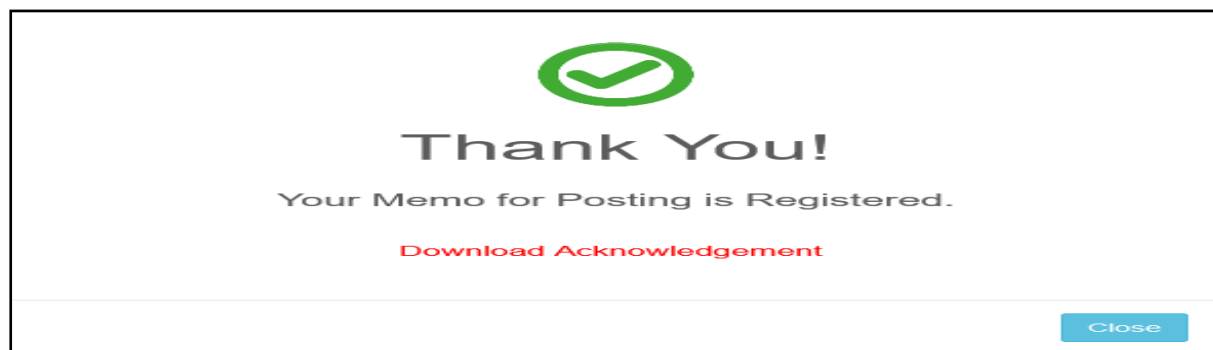
• Whether copy is served.

[Submit](#)

Sep 2023

Su	Mo	Tu	We	Th	Fr	Sa
					1	2
3	4	5	6	7	8	9
10	11	12	13	14	15	16
17	18	19	20	21	22	23
24	25	26	27	28	29	30

NOTE: Please ensure proper updation of Bar Registration Number in Profile.



IN THE HIGH COURT OF KARNATAKA AT BENGALURU
MEMO FOR POSTING

FR No	MFA 5587/2019
Case No	MFA 5587/2019 (KAHC010191632019)
Classification	MV - I
Petitioner/Appellant	THE MANAGER
Respondent	SHIVU @ SHIVARAJ
Single Bench/Division Bench	Single Bench
Roster Judge/s	SURAJ GOVINDARAJ
Fresh or Old	Old
Urgency (To be explained in not more than 5 lines)	Test
Requested Dates for listing	19-09-2023

Place: Bengaluru
Date: 14/09/2023

Rohit Kumar

Advocate for Petitioner



6. SMS would also be sent to the Learned Advocates of both sides in the matter informing about such memo for posting request having been received in the matter.